## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/188 & 189/2017

IN

**PETITION NUMBER** 

: TCP/208/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Electricals Agency Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Dominic S. David

Counsel for RI

For P. Giridham

P. H. Avindh Pandian Coun Seifer For Advo Catt

C. Advo Call Mr Cricharan Caivihan

KMD Muhilon Vishin Mohan

Coursel Jo

R2-R4

**ORDER** 

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

sel -K Anantha Padmanabha Swamy Member (Judicial)